

National Company Law Tribunal

Allahabad Bench

Allahabad

CP102/(ND)/2015

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 17.09.2016.**

NAME OF THE COMPANY: Paramjit Singh v Kashipur Rice Mills Pvt.Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of the Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
				<u>Order dated 17.09.2016</u>

1. PRABODH KUMAR BAJPAI /Petitioner/ DK Bajpai
CP102/(ND)/2015 Paramjit Singh v Kashipur Rice Mills Pvt.Ltd.

Learned Proxy Counsel for petitioners Shri Prabodh Kumar Bajpai is present and represented the application involving the substantial question of law is pending before High Court and without disposal of that appeal, C.P. cannot be taken for final hearing, as issues involved in appeal has bearing on C. P.

List it on 29.11.2016, Waiting for result of appeal.

V. S. R. Avadhani, Member (Judicial)

Harihar P. Chaturvedi, Member (Judicial)